

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 112
CP No. (IB)-32/9/JPR/2020
Under Section 9 of IBC, 2016

In the matter of:

Superior Kitchenware Pvt. Ltd.

...Operational Creditor

Versus

Sohang Enterprises Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Vikas Kabra, Adv.
Kunal Agrawal, Adv.
For the Corporate Debtor : None-appeared

ORDER

Heard Mr. Vikas Kabra, Adv. appearing on behalf of the Petitioner/
Operational Creditor and he seeks to withdraw this Petition. Permission granted.
CP No. (IB)- 32/9/JPR/2020 is dismissed as withdrawn.

sd-

(Prasanta Kumar Mohanty)
Technical Member

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(Deep Chandra Joshi)
Judicial Member

August 01, 2022

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